

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 1796  
TO BE ANSWERED ON 13/12/2023

**EXPORT PROMOTION**

1796. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the export promotion initiatives undertaken by the Government to boost exports;
- (b) the measures being taken by the Ministry to maximise the development of the large domestic market and extend its reach globally; and
- (c) the details of the specifics about the ongoing initiatives of the Government for e-commerce export promotion?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

- (a) & (b) The Government has taken the following measures to improve India's export of goods:
- (i) New Foreign Trade Policy has been launched on 31<sup>st</sup> March, 2023 and came into effect from 1st April, 2023.
  - (ii) Interest Equalization Scheme on pre and post shipment rupee export credit has also been extended upto 30-06-2024 with additional allocation of Rs. 2500 crores.
  - (iii) Assistance provided through several schemes to promote exports, namely, Trade Infrastructure for Export Scheme (TIES) and Market Access Initiatives (MAI) Scheme.
  - (iv) Rebate of State and Central Levies and Taxes (RoSCTL) Scheme to promote labour oriented sector export has been implemented since 07.03.2019.
  - (v) Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021. With effect from 15.12.2022, uncovered sectors like pharmaceuticals, organic and inorganic chemicals and article of iron and steel has been covered under RoDTEP. Similarly, anomalies in 432 tariff lines have been addressed and the corrected rates have been implemented with effect from 16.01.2023.

- (vi) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.
  - (vii) Districts as Export Hubs initiative has been launched by identifying products with export potential in each district, addressing bottlenecks for exporting these products and supporting local exporters/manufacturers to generate employment in the district.
  - (viii) Active role of Indian missions abroad towards promoting India's trade, tourism, technology and investment goals has been enhanced.
  - (ix) Regular monitoring of export performance with Commercial Missions abroad, Export Promotion Councils, Commodity Boards/ Authorities and Industry Associations and taking corrective measures from time to time.
- (c) A new Chapter has been introduced within the Foreign Trade Policy (FTP), 2023 that aims to promote E-Commerce exports by bringing such exporters under the ambit of various export promotion schemes of the Government. In line with the special emphasis laid in the FTP 2023 on e-commerce exports, the outreach events are held in the districts under Districts as Export hubs initiative with focus on promoting e-commerce exports of the identified goods from the districts in collaboration with various stakeholders including the e-commerce platforms, various concerned central and state government departments such as the Department of Posts, Central Board of Indirect Taxes and Customs (CBIC), Banks, Ministry of Micro, Small and Medium Enterprises (MSME), Export Promotion Councils, Local Trade Associations/Chambers of Commerce, District Industries Centers, etc.

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